Written Answers

571.41 crores during 1995-96 (as on 31.10.1995) to all other States/U.Ts except Andhra Pradesh.

### Rail Over Bridge

3659. SHRI DWARAKA NATH DAS: Will the PRIME MINISTER be pleased to state :

- (a) whether the Government have any proposal for construction of over-bridge of Karimgani Railway level crossing on National Highway-44; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) No, Sir.

(b) Does not arise.

### Train for Delhi

3660. SHRI DHARAMPAL SINGH MALIK: Will the PRIME MINISTER be pleased to state :

- (a) whether there is no direct train from Lehragaga, Sunam and Sangrur to Delhi;
- (b) whether Jammu Tawi and Madras Express running through these stations have been suspended;
  - (c) if so, the reasons therefor; and
- (d) the steps proposed to be taken to introduce new train and to restore the above trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) to (d). Madras-Jammu Tawi, Navyug and Himsagar Express trains which were diverted in the aftermath of floods and breaches in September, 1995 have since been restored to run via Lehra Gaga, Sunam and Sangrur from 26.11.95. There is no proposal to introduce any more trains on this route due to resource and operational constraints.

[Translation]

## Ownership Rights on Shopkeepers

3661. SHRI DATTA MEGHE: SHRI RAMESH CHENNITHALA:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Delhi have made any announcement or any proposal to the Union

2 1 3 4 Gauhati 6. 17 14 7. Gujarat 30 23 8. Himachal Pradesh . 8 5 9 Jammu and Kashmir 11 9 10. Karnataka 30 26 11. Kerala 24 20 12. Madhya Pradesh 31 24 13. Madras 29 24 14. Orissa 15 12 15. Patna 37 31 16. Punjab and Haryana 37 30 17. Rajasthan 26 21 18. 3 2 Sikkim Total 531 432 Supreme Court 26 24

### HUDCO Loan to A.P.

# 3658. SHRI BOLLA BULLI RAMAIAH: SHRI D. VENKATESWARA RAO:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether Housing and Urban Development Corporation (HUDCO) has sanctioned loan to Andhra Pradesh during 1994-95 and 1995-96 (till date);
  - (b) if so, the amount of loan sanctioned;
  - (c) the details of its utilisation; and
- (d) the total amount of loan sanctioned by HUDCO to other states during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): (a) and (b). As reported by HUDCO, the amount of loan sanctioned to different borrowing agencies in Andhra Pradesh during 1994-95 and 1995-96 (as on 31.10.1995) for various housing and urban development projects is as given below:

Year	Loan Amount Sanctioned (Rs. in Crores)
1994-95	76.41
1995-96 (as on 31.10.95)	32.57

(c) The fund release of HUDCO is linked with the utilisation of fund released earlier and commensurate with physical progress achieved. The State Government